

(c) whether Government would take fresh measures to check price rise of food articles, if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Yes, Sir. As per the Wholesale Price Index (WPI) — the official indicator of price trends, the index for Food Articles went up from 214.7 in January, 2013 to 240.1 in December, 2013 *i.e.* by 11.83 per cent.

The rise in prices of essential food items in the country are due to several domestic factors such as shortfall in supply relative to demand, increase in input and transportation cost, adverse weather conditions, improvement in income and living standards with resultant changes in dietary habits and insufficient logistics and storage facilities.

(c) and (d) Government has initiated several measures on the prices front to improve availability of essential commodities such as import of various items of mass consumption at zero or concessional import duties together with restriction on export, prescribing stock holding limits under Essential Commodities Act, allocation of foodgrains at affordable prices under Targeted Public Distribution System (TPDS) etc.

Food Processing Training Centres and Food Testing Laboratories

3040. SHRIMATI VASANTHI STANLEY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the State-wise details of the Food Processing Training Centres and Food Testing Laboratories receiving assistance from the Central Government;

(b) whether the said Centres are fully operational; and

(c) whether Central Government proposes to increase their number in view of the relatively more requirement of food processing in the country and, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT): (a) Ministry of Food Processing Industries sanctioned 170 Food Processing Training Centres (FPTCs) under the scheme of Human Resource Development Scheme during the Eleventh Plan and committed liabilities of Eleventh Plan during 2012-13 and 2013-14 (upto 31.01.2014) of Twelfth Plan. The details are given in Statement-I (*See* below).

Ministry also sanctioned 39 Food Testing Laboratories under the Scheme for Quality Assurance, Codex standards and Research and Development and Other Promotional Activities during the Eleventh Plan and committed liabilities of Eleventh Plan during 2012-13 and 2013-14 (upto 31.01.2014) in addition, 9 Food Testing Laboratories have been sanctioned through ICAR of Ministry of Agriculture during Twelfth Plan (2012-13 and 2013-14 upto 31.01.2014). The State-wise details, are given in Statement-II (See below).

(b) The Food Processing Training centres are physically inspected and verified by the concerned State Nodal Agencies for their readiness for commencement of trainings and its functional status.

(c) To enhance the reach of the scheme, the Ministry had launched a new Centrally Sponsored Scheme — National Mission on Food Processing (NMFP) during the Twelfth Plan. The scheme of Human Resource Development (HRD) of Eleventh Plan has been subsumed in NMFP *w.e.f.* 01.04.2012. Food Processing Training Centre is one of the subcomponent of HRD scheme. Under the mission all the States/UT Governments have been empowered to receive new applications, sanction and release funds under the above scheme of the mission during Twelfth Plan.

In order to ensure better and more effective utilization of funds during Twelfth Plan, the Food Testing Laboratories (FTL) component is being implemented by the Ministry of Food Processing Industries through Indian Council of Agricultural Research (ICAR) under the Ministry of Agriculture, Department of Agricultural Research and Education (DARE).

Statement-I

*State-wise details of Food Processing Training Centres (FPTC)
assisted during Eleventh Plan and 2012-13 and 2013-14
(Upto January, 2014) of Twelfth Plan*

(Rs. in lakhs)

Sl. No.	Name of the State	No. of FPTCs	Amount released
1	2	3	4
1.	Andaman and Nicobar Islands	0	0
2.	Andhra Pradesh	20	84.360
3.	Arunachal Pradesh	0	0.000

1	2	3	4
4.	Assam	7	35.690
5.	Bihar	2	7.120
6.	Delhi	0	0.000
7.	Gujarat	1	4.000
8.	Haryana	27	109.443
9.	Himachal Pradesh	3	13.300
10.	Jammu and Kashmir	1	4.000
11.	Karnataka	13	61.600
12.	Jharkhand	1	2.450
13.	Kerala	1	7.000
14.	Maharashtra	15	66.424
15.	Madhya Pradesh	36	106.310
16.	Manipur	0	0.000
17.	Mizoram	1	7.500
18.	Meghalaya	0	0.000
19.	Nagaland	0	0.000
20.	Odisha	13	58.772
21.	Punjab	1	1.620
22.	Puducherry	1	11.000
23.	Rajasthan	1	4.000
24.	Tamil Nadu	2	6.690
25.	Tripura	0	0.000
26.	Uttar Pradesh	11	39.660
27.	West Bengal	6	26.490

1	2	3	4
28.	Uttarakhand	2	7.900
29.	Chhattisgarh	5	20.000
TOTAL		170	688.329

Note: During Twelfth Plan (2012-13 and 2013-14 upto January, 14) only committed liabilities of Eleventh Plan have been sanctioned.

Statement-II

State-wise details of Food Testing Laboratories (FTLs) assisted during Eleventh Plan and 2012-13 and 2013-14 (Upto January, 2014) of Twelfth Plan

(Rs. in lakhs)

Sl. No.	State	No. of Lab. projects assisted	Amount
1	2	3	4
1.	Andhra Pradesh	2	557.18
2.	Assam	1	159.81
3.	Delhi	5	511.51
4.	Gujarat	5	909.12
5.	Haryana	2	234.29
6.	Himachal Pradesh	1	84.72
7.	Jammu and Kashmir	1	51.51
8.	Jharkhand	0	25.00
9.	Karnataka	1	163.50
10.	Kerala	2	553.40
11.	Maharashtra	10	1325.05
12.	Manipur	1	143.94
13.	Odisha	1	50.80

1	2	3	4
14.	Punjab	3	345.34
15.	Rajasthan	1	85.52
16.	Sikkim	1	182.05
17.	Tamil Nadu	5	887.22
18.	Tripura	1	90.64
19.	Uttar Pradesh	2	672.43
20.	West Bengal	3	800.75
TOTAL		48	7833.78*

*Includes grant-in aid released for on-going projects also.

Cold chain stores through PPP Model

3041. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the steps taken by Government to promote Food Processing Industry in the country;
- (b) how many cold chain stores have been established so far in various parts of the country during the last five years to cater to the increasing demand; and
- (c) whether Government plans to open cold chain stores through PPP Model, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT): (a) For promoting food processing industry in India, Government has been implementing a scheme for development of infrastructure for food processing which includes components like (i) Mega Food Parks; (ii) Cold Chain, Value Addition and Preservation Infrastructure; and (iii) Modernisation/setting up of Abattoirs. Government has also launched a new Centrally Sponsored Scheme-National Mission on Food Processing (NMFP) on 01.04.2012 to support food processing industry with active participation of the State/UT Governments. The scheme provides for the establishment of a National Mission as well as corresponding Missions at the State and District Level for implementation of the Scheme. The following schemes are included in the Mission:—